

O.A. /49/87

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Joshi .. Judicial Mem

24/4/1987

Learned advocate Mr Girish Patel applies for adjournment to which learned advocate for the respondent Mr Ajmera has no objection. Allowed.

Adjourned to 18-5-87 for admission and further direction.

PH Trivedi
(P H Trivedi)
Vice Chairman

PM Joshi
(P M Joshi)
Judicial Member

pm;

OAK/49/87

Coram: Hon'ble Mr. P.H. Trivedi
Hon'ble Mr. P.M. Joshi

: Vice Chairman
: Judicial Member

18.5.1987

Admit. Rejoinder has been filed. The case is adjourned ~~to~~
for final hearing. *in due course*

P. Trivedi

(P.H.Trivedi)
Vice Chairman

J.M.J.

(P.M.Joshi)
Judicial Member

OA/49/87

Coram : Hon'ble Mr. P.H. Trivedi
Hon'ble Mr. P.M. Joshi

: Vice Chairman
: Judicial Member

21.5.1987.

Learned advocate Mr. Girish Patel applies for an adjournment allowed. Learned advocate Mr. P.N. Ajmera for Mr. J.D. Ajmera appears and has no objection. ~~Date may be fixed in due course. Adjourned to 30-7-87 for F.H. as interim relief not granted at the time of admission.~~


(P.H. Trivedi)
Vice Chairman

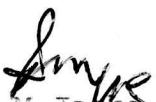

(P.M. Joshi)
Judicial Member

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Joshi .. Judicial Member

23/9/1987

Learned advocate Mr Girish Patel for the applicant has filed an application for withdrawal of the case to which Mr PN Ajmera for Mr JD Ajmera learned advocate for the respondent has no objection. Allowed. The case is disposed of as withdrawn.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member